

लिये कुट विमानों की आवश्यकता थी, तो उसकी मूल्यांकन समिति ने बी०ओ० ए० सी०-111, अमरीकन बोइंग 737 तथा डगलस डी० सी० 9 और रूस के टी० यू० 134 विमानों का मूल्यांकन किया था ;

(ख) क्या यह भी सच है कि पर्याप्त अनुसंधान के पश्चात् उक्त समिति ने अमरीकी बोइंग 737 विमान की सिफारिश की थी क्योंकि यह लगभग लाख रु० सस्ता है यद्यपि इस में भी डगलस डी० सी० 9 विमान की तरह 115 स्थान होते हैं ;

(ग) क्या यह भी सच है कि रूस के टी०यू० 134 विमान को नामजूर कर दिया गया था क्योंकि उसमें केवल 62 से 72 तक ही स्थान होते हैं ;

(घ) यदि हां, तो क्या सरकार ने अन्तिम रूप से अमरीकी बोइंग 737 विमान खरीदने का निर्णय किया है ; और

(ङ) यदि हां, तो ये विमान कब खरीदे जा सकेंगे ?

पर्यटन तथा असेनिक उद्घटन मंत्री (डा० कर्ण सिंह): (क) से (ग) . उपलब्ध चार प्रकार के विमानों, अर्थात् बी०ओ० ए० सी०-111, बोइंग 737, डी० सी० - 9 और टी० यू०-134 विमानों का निरीक्षण करने, जांच करने और उनके बारे में उचित सिफारिशें करने के लिए इंडियन एयरलाइन्स द्वारा नियुक्त एक अधिकारियों के दल ने इंडियन एयरलाइन्स की आवश्यकताओं की पूर्ति के लिए उपयुक्त विमान के रूप में बोइंग 737 विमान की सिफारिश की ।

(घ) और (ङ). इंडियन एयरलाइन्स के निदेशकमण्डल ने अधिकारियों के दल की रिपोर्ट पर विचार किया, मण्डल की

एक समिति द्वारा इसकी जांच करवाई और वह इस निष्कर्ष पर पहुंचा कि डी० सी०-9 विमान खरीदने के लिए उपलब्ध अन्य प्रकार के विमानों की अपेक्षा वाणिज्यिक दृष्टि से अधिक लाभदायक है। उन्होंने तदनुसार सरकार को सिफारिश कर दी है। इस सिफारिश पर अब सरकार विचार कर रही है।

BRIDGE ON RIVER TAWI ON JAMMU AND KASHMIR NATIONAL HIGHWAY

5212. SHRI INDER J. MALHOTRA: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether Government have been approached by the Jammu & Kashmir Government for the construction of a second bridge over river Tawi in Jammu on Pathankot-Srinagar National Highway; and

(b) if so, Government's decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Yes, Sir.

(b) The proposal is under consideration.

SCHEDULED CASTES IN PUNJAB

5213. SHRI SURAJ BHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the plight of Scheduled Castes people in Punjab specially in Doaba consisting of Jullundur and Hoshiarpur is miserable and they are undergoing tremendous hardships at the hands of landlords and police; and

(b) if so, the steps Government propose to take to alleviate the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The State Government have been requested to

enquire into cases of harassment of the scheduled castes in Jullundur in connection with a memorandum received by the Home Minister. As regards, Hoshiarpur, the State Government have reported that it is not correct that the scheduled castes are being harassed by the landlords and the police.

MURDER OF SHRI VISHWANATH SINGH IN SARAN, BIHAR

5214. **SHRI RAMSHEKHAR PRASAD SINGH:**
SHRI SHASHI RANJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that one Shri Vishwanath Singh was brutally murdered by police with bayonet in Bhagwan Bazar Chhapra in District Saran, Bihar;

(b) whether it is also a fact that no arrest has been made so far in this connection;

(c) whether it is also a fact that high police officers of Chhapra are said to be responsible for this murder; and

(d) if replies to all the above parts be in the affirmative whether it is proposed to get the matter investigated through the Central Bureau of Investigation?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

(a) According to the report received from the State Government Shri Bishwanath Singh, who was accused in a case under Section 307 IPC, is alleged to have made murderous assault on the police party and resisted arrest; while doing so, he received 8 bayonet injuries. He was immediately removed to the hospital where he expired.

(b) Yes, Sir.

(c) The State Government have no such information. A case arising out of the death of Shri Bishwanath Singh is however, under investigation.

(d) The suggestion will be examined in consultation with the State Government.

GAMBLING IN PAHARGANJ (NEW DELHI)

5215. **SHRI ONKAR LAL BERWA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that gambling and other illegal activities openly and regularly take place at the Rummy Club, Main Bazar, Pahar Ganj, New Delhi;

(b) whether it is a fact that the Police have raided the place a few times earlier;

(c) whether this club is becoming a public nuisance to the residents of this locality; and

(d) if so, the reasons for not taking action against the club?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No illegal gambling activity at the Rummy Club has come to the notice of Government.

(b) The Police have regularly checked the place.

(c) Action u/s 133 Cr. P. C. was taken against the owner of the club on the grounds of public nuisance. The club-owner has obtained a stay order from the High Court on the same.

(d) Does not arise.

BLACK-MARKETING IN CINEMA TICKETS

5216. **SHRI ONKAR LAL BERWA:** Will the Minister of Home AFFAIRS be pleased to state:

(a) whether Government are aware that black-marketing in Cinema tickets at Imperial and Khanna Theatres of Pahar Ganj, New Delhi is being done openly on a large scale and more particularly on the first four days of release of new films;